

CC NO. 59/2019
MANISH KUMAR ANGRISH VS. K. S. MEHRA & ORS.

27.08.2020

COURT HEARING THROUGH VIDEO CONFERENCING

Present:- None for complainant.

Sh. Ravi Bassi, Adv. for respondent no. 1.


Respondent no. 1 has not been summoned yet.

Neither the complainant nor his counsel has joined the court proceedings. Matter is fixed for pre-summoning evidence of complainant.

The file is not before me.

Ahlmad is directed to get the court file scanned and get the copy of the same to me, at the earliest. Ahlmad is also directed to send a written request letter through whatsapp or email to the concerned branch in this regard.

Put up for appearance of complainant and his counsel, scanning of court file and for further proceedings on **26.09.2020**.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
27.08.2020

CC NO. 54/2019
CBI VS. M/S OCCASION SILVER PVT. LTD. & OTHERS

27.08.2020

COURT HEARING THROUGH VIDEO CONFERENCING

Present:- Sh. Sunil Verma, Ld. PP for CBI.

Accused Kapil Gupta, Raj Kumar Gupta, R. K. Dubey, Ashok Kumar Gupta and T. Sreekanthan are present on bail.

Accused Kapil Gupta also representing accused company M/s Occasion Silver.

Sh. Kuldeep Gola, Adv. for accused company Occasion Silver, Kapil Gupta and Raj Kumar Gupta.

Ms. Stuti Gujaral, Adv. for accused R.K. Dubey and T. Sreekanthan.

Sh. Tushar Aggarwal, Adv. for accused Ashok Kumar Gupta.

Sh. Avinash Mohapatra, Adv. for accused V. S. Krishna Kumar.

Accused V. S. Krishna Kumar is absent.

On oral request, personal appearance of accused V.

S. Krishan Kumar is exempted for today only through his counsel, who is present.

(RKS)

The file is not before me.

Ahlmad is directed to get the court file scanned and get the copy of the same to me, at the earliest. Ahlmad is also directed to send a written request letter through whatsapp or email to the concerned branch in this regard.

Put up for scanning of court file, further proceedings and for arguments on charge from **22.09.2020 to 25.09.2020**.

Along with arguments on charge, application for discharge filed by accused Ashok Kumar Gupta shall also be considered.

RK Sharma

**(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
27.08.2020**